ORDER

In exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, the following directions are hereby issued for the purpose of surveillance, prevention and control of the outbreak of epidemic disease namely COVID-19 in NCT of Delhi, with immediate effect:

(i) All classes of Schools, Colleges, ITIs, Polytechnics (Government/Aided/Private/MCD/NDMC/Delhi Cantt. Board/Universities/Private Coaching Centres/Tuition Centres) in NCT of Delhi to be suspended till 31st March, 2020. However, the schools/colleges examinations will be continued as per their schedule.

(ii) The operations of all Cinema Halls in NCT of Delhi to be suspended till 31st March, 2020.

(iii) The operations of all Public Swimming Pools in NCT of Delhi to be suspended till 31st March, 2020.

(Padmini Singla)
Secretary (Health & Family Welfare)
Government of NCT of Delhi

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi.
2. Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi.
3. Secretary to Hon'ble Dy. C.M., Govt. of Delhi, New Delhi.
4. Secretary to Hon'ble Minister Health & Family Welfare, GNCTD
5. OSD to C.S, Govt. of NCT of Delhi, New Delhi.
6. Commissioner of Police, Delhi.
7. Pr. Secretary (School Education/Higher Education/Technical Education)
8. Chairperson, New Delhi Municipal Council
9. Director, General Health Services, GNCTD
10. Commissioner, MCD (EDMC/NDMC/SDMC)
11. All the District Magistrates in the Govt. of NCT of Delhi.
12. Mission Director, Delhi State Health Mission (DSHM), Delhi
13. Director, Directorate of Family Welfare, GNCTD
14. Director, DIP with the request for wider publicity.
15. SIO, NIC for uploading the same on the website of Delhi Government.

(Padmini Singla)
Secretary (Health & Family Welfare)
Government of NCT of Delhi